

(d) Does not arise.

World Bank Assistance for Middle Vaitarna and Kalu Projects in Maharashtra

5174. SHRI RAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Middle Vaitarna and Kalu Projects of Maharashtra and the storm water drainage scheme for Brihan Bombay Municipal Corporation with world bank assistance are under consideration of the Government; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). The Middle Vaitarna Water Supply Project has been approved from technical angle, subject to certain observations, by the Central Public Health and Environmental Engineering Organisation (CPHEEO). Kalu was considered as one of the several sources of water supply for this project. However, the State Government has ultimately decided to tap the water source at Middle Vaitarna.

The Ministry has given approval in principle to the proposal for procurement of storm water drainage equipment by the Municipal Corporation of Greater Bombay under the World bank aided Bombay urban Development Project.

[*Translation*]

Scheme to Encourage Competition in Public Sector Undertakings

5175. SHRICHINMAYANAND SWAMI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering any scheme to encourage competition amongst various public sector undertakings thereby increasing their production and working capacity; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Indian public sector is highly diversified. It includes enterprises involved in trading as well as those involved in production. Most of the public enterprises are unique. However, the Government have introduced a sense of competition among these enterprises through the system of MOU. Each MOU signing public enterprise is ranked on a scale of 1 through 5 where '1' stands for excellent performance and '5' for poor performance. Those enterprises that have an "excellent" performance are given Prime Minister's MOU award. This has encouraged the enterprises to get high rating in relation to other public enterprises. Consequently, they compete with each other to fulfill their respective targets and commitments under the MOU system.

In addition encouraging competition among dissimilar enterprises through the MOU system, the Government have also given increased freedom to similar enterprises for competing with each other.

[*English*]

Prices of Truck Tyres

5176. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER

be pleased to state:

(a) whether the price of Motor Truck Tyres are much higher than as determined by the Bureau of Industrial Cost and Prices;

(b) if so, the reasons therefor; and

(c) the steps being taken to bring down the prices of motor truck Tyres?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c). The Government is yet to finalise its views on the BICP Report on the Costs and Prices of Automotive Tyres.

Distribution of Surplus Land to Landless Farmers

5177. SHRI PRABHU DAYAL KATHERIA:
SHRI BHOGEN DRA JHA:
DR. RAMKRISHNA KUSMARIA:

Will the PRIME MINISTER be pleased to state:

(a) the details of land distributed to the landless farmers in each State and the number of farmers benefited during the last three years;

(b) whether it is a fact that there is not much progress in the distribution of surplus land to the landless farmers during the above period;

(c) if so, the reasons therefor; and

(d) the steps being taken to acquire surplus land for distribution to the landless farmers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) The figures as reported by the States have been given in Statement I.

(b) and (c). Land being a State subject, the distribution of ceiling land is done by the State Government. The progress in distribution varies from State to State.

(d) The Government of India have from time to time held Conferences at the official level, Revenue Minister's level and Chief Ministers' level in order to expedite the distribution of ceiling land. The conference of Revenue Ministers of States held at New Delhi on 14th march, 1992 made recommendations to expedite the distribution of ceiling surplus land to the landless poor. These recommendations have been forwarded to the State Governments for implementation. A gist of the recommendations has been given in given Statement II.